NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Company Appeal (AT) No. 258 of 2018

IN THE MATTER OF:

Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors.

...Appellants

Vs

M. Leela & Ors.

....Respondents

Present:

For Appellants:

Mr. Anshul Rawat, Advocate.

For Respondents: Ms. Surabhi Mehta and Mr. R. Om Kumar,

Advocates. For R-6 to 10. Mr. B. Ragunath, Advocate.

With

Company Appeal (AT) No. 259 of 2018

IN THE MATTER OF:

Chandraprabha & Ors.

...Appellants

Vs

M. Leela & Ors.

....Respondents

Present:

For Appellants:

Mr. Anshul Rawat, Advocate.

For Respondents: Ms. Surabhi Mehta and Mr. R. Om Kumar,

Advocates. For R-6 to 10. Mr. B. Ragunath, Advocate.

With

Company Appeal (AT) No. 277 of 2018

IN THE MATTER OF:

M. S. Nagarathna & Ors.

...Appellants

Vs

Leela Madhusudan & Ors.

....Respondents

Company Appeal (AT) No. 258 of 2018, 259 of 2018, 277 of 2018, 309 of 2018, 310 of 2018, 360 of 2018 and 361 of 2018.

Present:

For Appellants: Mr. Naresh Kaushik and Mr. R. Om Kumar,

Advocates.

For Respondents: Mr. B. Ragunath, Advocate.

With

Company Appeal (AT) No. 309 of 2018

IN THE MATTER OF:

T. R. Mills Pvt. Ltd. & Ors.

...Appellants

Vs

M. Leela & Ors.

....Respondents

Present:

For Appellants: Ms. Surabhi Mehta and Mr. R. Om Kumar,

Advocates.

For Respondents: Mr. B. Ragunath, Advocate.

With

Company Appeal (AT) No. 310 of 2018

IN THE MATTER OF:

M. NagarajAppellant

Vs

M. Leela & Ors.Respondents

Present:

For Appellants: Ms. Surabhi Mehta and Mr. R. Om Kumar,

Advocates.

For Respondents: Mr. B. Ragunath, Advocate.

With

Company Appeal (AT) No. 258 of 2018, 259 of 2018, 277 of 2018, 309 of 2018, 310 of 2018, 360 of 2018 and 361 of 2018.

Company Appeal (AT) No. 360 of 2018

IN THE MATTER OF:

O. Arumugasamy

...Appellant

Vs

Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors.

....Respondents

Present:

For Appellants: Mr. B. Ragunath, Advocate.

For Respondents: Ms. Surabhi Mehta and Mr. R. Om Kumar,

Advocates for R-5.

Mr. Naresh Kaushik and Mr. Rahul Sharma,

Advocates for R-9 to 12.

With

Company Appeal (AT) No. 361 of 2018

IN THE MATTER OF:

O. Arumugasamy

...Appellant

Vs

T. R. Mills Pvt. Ltd. & Ors.

....Respondents

Present:

For Appellants: Mr. B. Ragunath, Advocate.

For Respondents: Ms. Surabhi Mehta and Mr. R. Om Kumar,

Advocates for R-5.

Mr. Naresh Kaushik and Mr. Rahul Sharma,

Advocates for R-9 to 12.

ORDER

08.08.2019: Response from Respondents No. 1 to 4 to the proposal emanating from Appellants No. 1 to 4 and Respondent Nos. 6 to 10 has been provided to learned counsel for Appellants No. 1 to 4 and Respondents No. 6 to

Company Appeal (AT) No. 258 of 2018, 259 of 2018, 277 of 2018, 309 of 2018, 310 of 2018, 360 of 2018 and 361 of 2018.

10. Learned for the parties seek some time to consider and workout the settlement.

Post these appeals 'for hearing' on 26th August, 2019.

(Justice Bansi Lal Bhat) Member (Judicial)

> (Mr. Balvinder Singh) Member (Technical)

am/nn